

**Report of the Committee submitted to the Honorable
National Green Tribunal in the order Dated 03.06.2021 and
25.06.2021 in original application No.410 of 2013 (SZ)**

REPORT PREPARED BY

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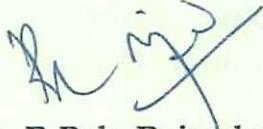
Er.G.Gobi



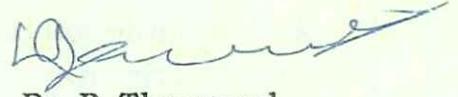
JULY 2021

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As per the Hon'ble NGT direction in OA No 410/2013, committee consisting of following members scrutinized and approved the report



Dr. R. Babu Rajendran,
Professor
Department of Environmental
Biotechnology,
School of Environment Science,
Bharathidasan University, Trichy



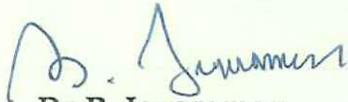
Dr. P. Thangavel,
Professor of Environmental Sciences
Department of Environmental
Sciences,
TNAU, Coimbatore



Er. G. Gobi,
Executive Engineer, PWD/WRD.,
Nangangiyar Basin Division
Palani.



Dr. R. Chandrasekaran
DEE, TNPC Board
Dindigul



Dr. B. Jeyaraman
Member
Appellate Authority,
Chennai

Er. R. Vijayabaskaran
ACEE, TNPC Board,
Chennai.

Report of the Committee submitted to the Honorable National Green Tribunal in the order Dated 03.06.2021 and 25.06.2021 in original application No.410 of 2013 (SZ)

In order dated: 03.06.2021 and 25.06.2021 the Honorable National Green Tribunal raised the following questions and directed to implement the same.

1. The Honorable National Green Tribunal directed "to produce hard copy and soft copy of the report of Analysis of Soil as well as water samples for coming to the conclusion mentioned by them in the report".

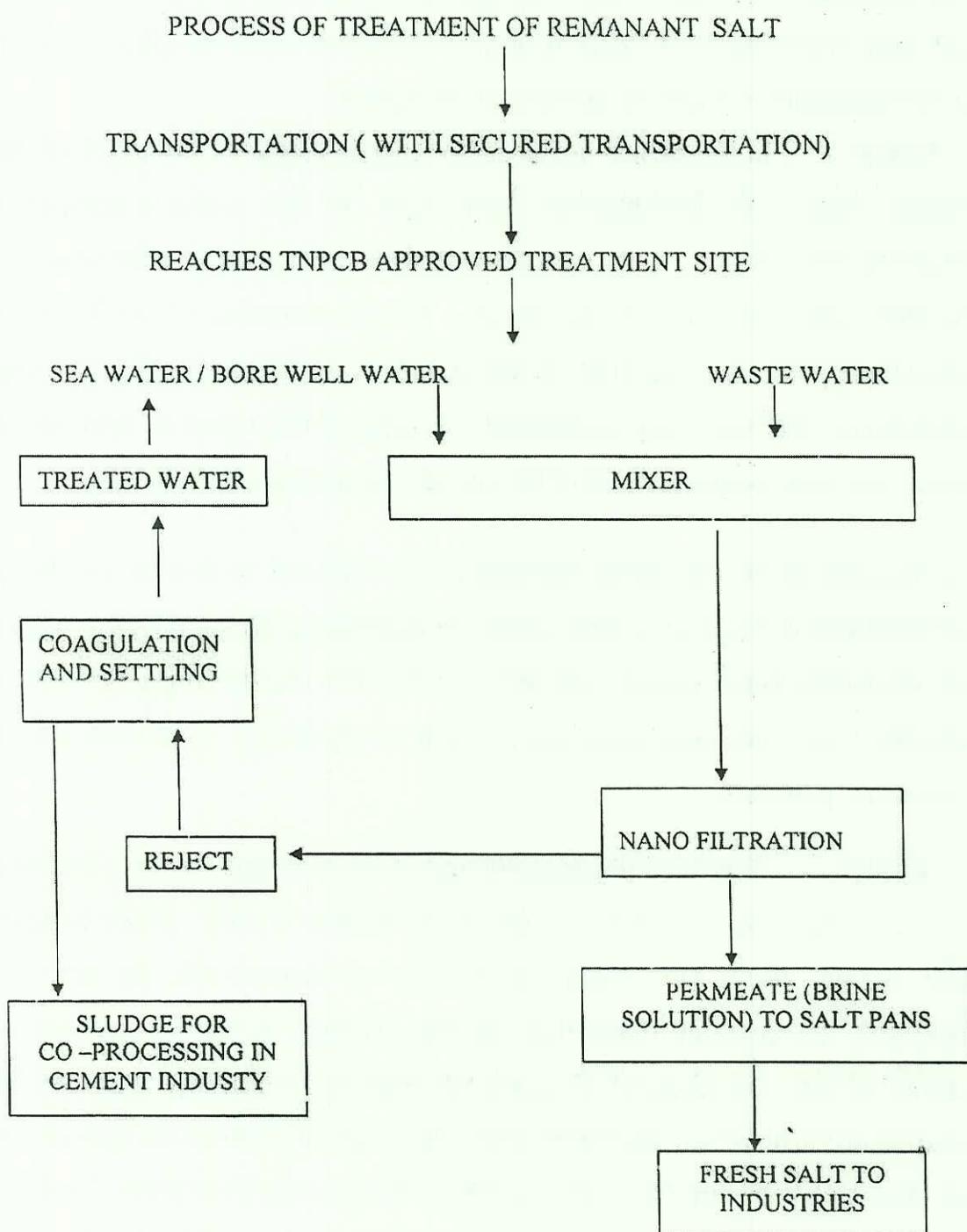
Reply: In the earlier order dated: 23.12.2020 in O.A.No 410 of 2013 committee report was submitted on April 2021. In this report a comparative statement of ROA of well water samples and also soil analysis for the year 2019, 2020, 2021 were tabulated in the report. As per direction of the Honorable National Green Tribunal the ROA of soil as well as water samples (for arriving to a conclusion), the hard copy is annexed. A copy of the report of analysis hard copy and soft copy were also sent to the council for necessary information.

2. As directed by the Honorable National Green Tribunal to find out similar type of industries doing it on a large scale or manufacturing of eateries with salt are disposing their remnant salt left out in such manufacturing process and whether any industrial units are in habit of receiving such salts for their industrial purposes.

Reply: Eateries industries coming under this type i.e using salt as one of the raw material, with best of knowledge known is only pickle industries, which is using lesser salt. Pickle industry do not dispose salt, the salt will go along with the product. Other than eateries, Textile industries generate huge quantity of salt. For disposal of waste salt from textile industries, Tamil Nadu Pollution Control Board identified (with the help of experts) an agency called M/s. Arunachala Enterprises. This unit M/s. Arunachala Enterprises for disposal of waste salt was approved by the experts, it was also scrutinized and approved

by Central Pollution Control Board vide letter F.No.B-29016/(G-97)21/WM-II/AR/dated:11.06.2021 for treatment and disposal of waste salt in scientific manner.

As per the direction of the Honorable National Green Tribunal in 8th para Tamil Nadu Pollution Control Board already arrived a proposal of disposal of remnant salt through M/s. Arunachala Enterprises scientifically. The process of treatment remnant / waste salt is detailed below:



The details of process of remnant / waste salts by M/s. Arunachala Enterprises:

The remnant / waste salt is brought to the site through secured transportation system. The received salt is stored in the salt storage shed. This salt is then mixed with ground water or sea water in the collection cum mixing tank. A paddle type mixer is provided in this tank to mix the salt, water and the chemicals added in the tank. The salt solution is prepared upto 1,00,000 mg/lit. TDS value. The Collection cum mixing tank is constructed with hopper bottom so as to enable the settling of sludge and to take up for further treatment.

In this collection cum mixing tank, required dosage of coagulating chemicals like flocc1, flocc2 and poly electrolytes are added. After dosing, Mixing and settling the chemical sludge will be settled at the bottom of the tank. The supernatant from the collection tank will be pumped for filtration.

The permeate from the membrane filtration system is collected in the permeate collection tank and the reject is collected in reject collection tank. The collected reject is sent back to collection cum mixing tank and the dried sludge is disposed off through cement industries for co processing. The permeate will be sent to salt ponds for further concentration and to get normal salt by natural crystallization by evaporation. The solution will be dried through sunlight and scooped to get salt. The dried salt will be only sodium chloride with about 99% purity. It will be sold to market as industrial salt. Hence the supernatant solution is converted to salt.

The residue generated from the membrane filtration system after recovery of salt solution will be sent to another salt pan for further concentration and to get the mixed salt by natural evaporation and crystallization. This dried mixed salt will be scooped and will be sold to market as a second grade industrial salt for further beneficial use.

3. As directed by the Honorable National Green Tribunal in order dated 25.06.2021 “the State Government has to find out a means/way forward as to how this can be remedied by providing certain guidelines as to how remnant salts which are left out as residue in the manufacturing process of Mor Milagai units”.

The Pollution Control Board is also directed to come with a concrete proposal regarding this aspect, as being a regulator, they must also have some duty to suggest the scientific method as to how this will have to be dealt with.

Reply: At present the mor milagai units are storing the remnant salt in polythene bags. These are kept in closed shed/building. Tamil Nadu Pollution Control Board suggested the mor milagai units to dispose the remnant to the agency called M/s. Arunachala Enterprises. This unit recovers industrial grade salt from the waste salt/remnants generated from textile manufacturing/processing industries. Central Pollution Control Board has prepared SOP (standard Operating Procedures) and check list of minimal requisites facility for “Utilisation of waste salt generated from CETPs/ETP of textile manufacturing/processing industries for recovery of salts for industrial use” After necessary facilities has been installed by M/s. Arunachala Enterprises, Tamil Nadu Pollution Control Board has granted authorization for recovery of industrial grade salt from waste salt/remnant salt. Hence all mor milagai units shall use this available facility for recovery and reuse of industrial grade salt from their remnants.

Already mor milagai units have disposed the remnant salt of 6557.5 kg as on 07.11.2019 to M/s. Arunachala Enterprises. The details have already submitted in the Honorable National Green Tribunal vide report in October 2020.

Treatment and disposal of remnant salt through the above recovery facility is only available method at present .

4. As directed by the Honorable National Green Tribunal in order dated 25.06.2021. "The question to be considered is amount of compensation payable and the remedial measures (if any) to be taken. For complying with the direction issued by this Tribunal the following reply furnished".

Reply: The amount of compensation payable and the remedial measures is already arrived by the committee and report is submitted to the honourable National Green Tribunal in connection with order dated 27.02.2019 in March 2019.

Conclusion:

As per the direction of the Honorable National Green Tribunal the following were implemented

- (1) ROA in soft and hard copy were filed through e-filing in the form of Searchable PDF/OCR supportable PDF and not in the form of Image PDF along with necessary hard copies to be produced as per Rules.
- (2) The remnant salt cleared from Mor milagai site and treatment system by M/s. Arunachala Enterprises is detailed i.e the sludge generated during the treatment process is used for co processing in cement industries and the recovered salt of good grade and second grade from the remnant salt is sold out for beneficial use in industries.
- (3) All mor milagai units shall store the remnant salt in polythene bags which are to be kept in a closed shed in safe manner. This shall be monitored by Tamil Nadu Pollution Control Board and concerned local body.
- (4) The Committee suggested that all the mor milagai units shall use this facility M/s. Arunachala Enterprises for disposal of remnants following due procedures with necessary permission from Tamil Nadu Pollution Control Board.

Report submitted to Honorable National Green Tribunal.

The committee collected the soil samples from Petitioner's Land after the post moon period and pre monsoon period and compared results and it is submitted below:

1	Name of the Petitioner	Mr.S.Selvaraj			Mr.G.Kandasamy			Mr.P.V.Subramani			Mr. N. Sakthivel			Mr. N. Selvaraj			Mr.N. Sivaji		
2	Survey No.	107/4B1			105/5, 105/2, 99/2B, 99/1,3			35/2, 36, 42/1A, 130/4			117/3, 119/1B, 120/3			117/1B, 2,119/1A, 120/1,2, 128/2, 129/3A			117/1A,119/C,120/4		
		2019	2020	2021	2019	2020	2021	2019	2020	2021	2019	2020	2021	2019	2020	2021	2019	2020	2021
3	Soil sample taken at 1 feet Conductivity (dS m^{-1}) (5% solution)	0.259	0.252	0.129	0.326	0.185	0.101	0.216	0.186	0.063	0.242	0.314	0.090	0.293	0.287	0.099	0.454	0.278	0.195
4	Soil sample taken at 2 feet Conductivity (dS m^{-1}) (5% solution)	0.326	0.293	0.119	0.271	0.152	0.089	0.212	0.197	0.089	0.225	0.331	0.084	0.313	0.275	0.101	0.374	0.317	0.222
5	Soil sample taken at 3 feet Conductivity (dS m^{-1}) (5% solution)	0.319	0.291	0.189	0.230	0.173	0.141	0.200	0.165	0.132	0.204	0.318	0.072	0.288	0.261	0.102	0.384	0.313	0.180



Report No.DEL/DGL/663

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 12.05 PM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.40 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 03/2019/DGL	1448 A	Mr.S.Selvaraj own land 1 feet depth	---
Soil 03/2019/DGL	1448 B	Mr.S.Selvaraj own land 2 feet depth	---
Soil 03/2019/DGL	1448 C	Mr.S.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	1448 A	1448 B	1448 C
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.259	0.326	0.319

End of the Report.

V. S. S.
13/03/2019
Jr. Env. Scientist

P. S. S.
13/03/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/662

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 11.30 PM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.35 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 02/2019/DGL	1447 A	Mr.G.Kandasamy own land 1 feet depth	---
Soil 02/2019/DGL	1447 B	Mr.G.Kandasamy own land 2 feet depth	---
Soil 02/2019/DGL	1447 C	Mr.G.Kandasamy own land 3 feet depth	---

S. NO	PARAMETERS	1447 A	1447 B	1447 C
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.326	0.271	0.230

End of the Report.

V.S.
13/03/2019
Jr.Env.Scientist

[Signature]
13/03/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/661

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 11.00 AM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.30 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 01/2019/DGL	1446 A	Mr.P.V.Subramani own land 1 feet depth	---
Soil 01/2019/DGL	1446 B	Mr.P.V.Subramani own land 2 feet depth	---
Soil 01/2019/DGL	1446 C	Mr.P.V.Subramani own land 3 feet depth	---

S. NO	PARAMETERS	1446 A	1446 B	1446 C
1	Electrical Conductivity (In 5% Solution) (dS m ⁻¹)	0.216	0.212	0.200

End of the Report.

U. S. S. / 13/03/2019
Jr.Env.Scientist

D. Chidambaram
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/664

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 12.30 PM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.45 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 04/2019/DGL	1449 A	Mr.N.Sakthivel own land 1 feet depth	---
Soil 04/2019/DGL	1449 B	Mr.N.Sakthivel own land 2 feet depth	---
Soil 04/2019/DGL	1449 C	Mr.N.Sakthivel own land 3 feet depth	---

S. NO	PARAMETERS	1449 A	1449 B	1449 C
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.242	0.225	0.204

End of the Report.

U. S. S.
13/03/2019
Jr. Env. Scientist

D. S. S.
13/03/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/665

Tamil Nadu Pollution Control Board

DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 01.00 PM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.50 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 05/2019/DGL	1450 A	Mr.N.Selvaraj own land 1 feet depth	---
Soil 05/2019/DGL	1450 B	Mr.N.Selvaraj own land 2 feet depth	---
Soil 05/2019/DGL	1450 C	Mr.N.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	1450 A	1450 B	1450 C
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.293	0.313	0.288

End of the Report.

U&M
13/03/2019
Jr.Env.Scientist

[Signature]
13/03/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/666

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 05.03.2019 at 01.30 PM.
3. Date and time of Receipt at Laboratory : 06.03.2019 at 10.55 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
Soil 06/2019/DGL	1451 A	Mr.N.Sivaji own land 1 feet depth	---
Soil 06/2019/DGL	1451 B	Mr.N.Sivaji own land 2 feet depth	---
Soil 06/2019/DGL	1451 C	Mr.N.Sivaji own land 3 feet depth	---

S. NO	PARAMETERS	1451 A	1451 B	1451 C
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.454	0.374	0.384

End of the Report.

U. S. S.
13/03/2019
Jr.Env.Scientist

D. Anil Kumar
13/03/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/207

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 10.00 AM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 09.50 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
01/2020/DGL	517	Mr.S.Selvaraj own land 1 feet depth	---
02/2020/DGL	518	Mr.S.Selvaraj own land 2 feet depth	---
03/2020/DGL	519	Mr.S.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	517	518	519
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.252	0.293	0.291
2	pH	7.23	7.50	7.44

End of the Report.

V. S. S.
04/09/2020
Jr.Env.Scientist

S. S. S.
04/09/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/208

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 11.00 AM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 09.55 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code T/UT/PT/NM No.	Lab Code No.	Point of Collection	
04/2020/DGL	520	Mr.G.Kandasamy own land 1 feet depth	---
05/2020/DGL	521	Mr.G.Kandasamy own land 2 feet depth	---
06/2020/DGL	522	Mr.G.Kandasamy own land 3 feet depth	---

S. NO	PARAMETERS	520	521	522
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.185	0.152	0.173
2	pH	7.52	7.56	7.57

End of the Report.

VDM
04/09/2020
Jr.Env.Scientist

S. Suresh Kumar
04/09/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/209

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 12.00 PM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 10.00 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code T/UT/PT/NM No.	Lab Code No.	Point of Collection	
07/2020/DGL	523	Mr.P.V.Subramani own land 1 feet depth	---
08/2020/DGL	524	Mr.P.V.Subramani own land 2 feet depth	---
09/2020/DGL	525	Mr.P.V.Subramani own land 3 feet depth	---

S. NO	PARAMETERS	523	524	525
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.186	0.197	0.165
2	pH	7.46	7.51	7.58

End of the Report.

V. S. S.
04/09/2020
Jr.Env.Scientist

S. S. S.
04/09/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/210

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 12.30 PM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 10.10 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code T/UT/PT/NM No.	Lab Code No.	Point of Collection	
10/2020/DGL	526	Mr.N.Sakthivel own land 1 feet depth	---
11/2020/DGL	527	Mr.N.Sakthivel own land 2 feet depth	---
12/2020/DGL	528	Mr.N.Sakthivel own land 3 feet depth	---

S. NO	PARAMETERS	526	527	528
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.314	0.331	0.318
2	pH	7.44	7.52	7.57

End of the Report.

VSD
04/09/2020
Jr.Env.Scientist

Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/211

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 01.15 PM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 10.20 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code T/UT/PT/NM No.	Lab Code No.	Point of Collection	
13/2020/DGL	529	Mr.N.Selvaraj own land 1 feet depth	---
14/2020/DGL	530	Mr.N.Selvaraj own land 2 feet depth	---
15/2020/DGL	531	Mr.N.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	529	530	531
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.287	0.275	0.261
2	pH	7.50	7.53	7.61

End of the Report.

USA
04/09/2020
Jr.Env.Scientist

S. Raji
04/09/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/212

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.08.2020 at 01.45 PM.
3. Date and time of Receipt at Laboratory : 13.08.2020 at 10.25 AM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code T/UT/PT/NM No.	Lab Code No.	Point of Collection	
16/2020/DGL	532	Mr.N.Sivaji own land 1 feet depth	---
17/2020/DGL	533	Mr.N.Sivaji own land 2 feet depth	---
18/2020/DGL	534	Mr.N.Sivaji own land 3 feet depth	---

S. NO	PARAMETERS	532	533	534
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.278	0.317	0.313
2	pH	7.39	7.29	7.32

End of the Report.

V. S. S.
04/09/2020
Jr.Env.Scientist

S. S. S.
04/09/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/15

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.04.2021 at 10.00 AM.
3. Date and time of Receipt at Laboratory : 12.04.2021 at 06.00 PM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
01/2021/DGL	24	Mr.S.Selvaraj own land 1 feet depth	---
02/2021/DGL	25	Mr.S.Selvaraj own land 2 feet depth	---
03/2021/DGL	26	Mr.S.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	24	25	26
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.129	0.119	0.189
2	pH	8.65	8.86	8.52

End of the Report.

V. S. S. S. S.
15/04/2021
Jr.Env.Scientist

J. S. S. S. S.
15/04/2021
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/18

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.04.2021 at 11.30 AM.
3. Date and time of Receipt at Laboratory : 12.04.2021 at 06.15 PM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
10/2021/DGL	33	Mr.G.Kandasamy own land 1 feet depth	---
11/2021/DGL	34	Mr. G.Kandasamy own land 2 feet depth	---
12/2021/DGL	35	Mr G.Kandasamy own land 3 feet depth	---

S. NO	PARAMETERS	33	34	35
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.101	0.089	0.141
2	pH	8.31	7.79	7.97

End of the Report.

V. S. N.
15/04/2021
Jr.Env.Scientist

[Signature]
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/16

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.04.2021 at 10.30 AM.
3. Date and time of Receipt at Laboratory : 12.04.2021 at 06.05 PM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
04/2021/DGL	27	Mr.P.V.Subramani own land 1 feet depth	---
05/2021/DGL	28	Mr. P.V.Subramani own land 2 feet depth	---
06/2021/DGL	29	Mr. P.V.Subramani own land 3 feet depth	---

S. NO	PARAMETERS	27	28	29
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.063	0.089	0.132
2	pH	8.47	8.11	8.43

End of the Report.

V. S. S.
15/04/2021
Jr.Env.Scientist

S. Suresh Kumar
15/04/2021
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/17

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.04.2021 at 11.00 AM.
3. Date and time of Receipt at Laboratory : 12.04.2021 at 06.10 PM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
07/2021/DGL	30	Mr. N.Selvaraj own land 1 feet depth	---
08/2021/DGL	31	Mr. N.Selvaraj own land 2 feet depth	---
09/2021/DGL	32	Mr. N.Selvaraj own land 3 feet depth	---

S. NO	PARAMETERS	30	31	32
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.099	0.101	0.102
2	pH	8.27	8.26	8.33

End of the Report.

VSDV
15/04/2021
Jr.Env.Scientist

S. S. Srinivasan
15/04/2021
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/19

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 12.04.2021 at 12.05 PM.
3. Date and time of Receipt at Laboratory : 12.04.2021 at 06.20 PM.
4. Condition of Seals, Fastening and Container : Tightly packed with polythene bags of 1 kg x 3.
5. Nature and Number of Samples : Three Nos. of Soil Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
13/2021/DGL	36	Mr.N.Shivaji own land 1 feet depth	---
14/2021/DGL	37	Mr. N.Shivaji own land 2 feet depth	---
15/2021/DGL	38	Mr N.Shivaji own land 3 feet depth	---

S. NO	PARAMETERS	36	37	38
1	Electrical Conductivity (dS m ⁻¹) (In 5% Solution)	0.195	0.222	0.180
2	pH	7.06	7.36	7.03

End of the Report.

V. S. S.
13/04/2021
Jr.Env.Scientist

D. S. S.
15/04/2021
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.

As per the Direction of the Honorable NGT well water samples of TDS in the petitioner's well for the year 2019-2021 is compared and comparison report is furnished below:

Sl No	Name of the land Owner	Bore well of Thiru. G. Kandasamy			Open well of Thiru. P.V. Subramani			Open well of Thiru N. Sakthivel			Open well of Thiru. N Sivaji			Open well of Thiru. N Selvaraj			Open well of Thiru S. Selvaraj	
		1			2			3			4			5			5	
		Well survey number			Well survey number			Well survey number			Well survey number			Well survey number			Well survey number	
		2019 (Post monsoon)	2020 (Pre monsoon)	2021 (Post monsoon)	2019 (Post monsoon)	2020 (Pre monsoon)	2021 (Post monsoon)	2019 (Post monsoon)	2020 (Pre monsoon)	2021 (Post monsoon)	2019 (Post monsoon)	2020 (Pre monsoon)	2021 (Post monsoon)	2019 (Post monsoon)	2020 (Pre monsoon)	2021 (Post monsoon)	2019 (Post monsoon)	2021 (Post monsoon)
1	TDS (mg/lit)	6188	8392	5880	4220	5576	3850	9172	12972	2050	11128	12544	6710	11284	9996	5780	5476	4500



Report No.DEL/DGL/591

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 02.02.2019 at 12.30 PM to 12.35 PM.
3. Date and time of Receipt at Laboratory : 02.02.2019 at 04.00 PM.
4. Condition of Seals, Fastening and Container : Sealed and Fastened Condition in
Polythene Carbuoy of 2.5 Lit x 2.
5. Nature and Number of Samples : Two Nos. of Well Water Samples.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
913/III/DGL	1303	Open well of Thiru.S.Selvaraj	---
914/III/DGL	1304	Bore well of Thiru.G.Kandasamy	---

S. NO	PARAMETERS	1303	1304
1	pH	7.57	7.52
2	Total Dissolved Solids (mg/l)	5476	6188
3	Chloride (as Cl) (mg/l)	2224	2524
4	Sulphate (as SO ₄) (mg/l)	36	68
5	Total Hardness (mg/l)	1920	430
6	Sodium Adsorption Ratio [SAR]	2.45	4.95
7	Percent Sodium (%)	22	73

End of the Report.

V. S. S.
27/02/2019
Jr.Env.Scientist

S. Raji Anis
27/02/2019
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



Report No.DEL/DGL/167

Tamil Nadu Pollution Control Board
DISTRICT ENVIRONMENTAL LABORATORY, DINDIGUL-624 004.

REPORT OF ANALYSIS

1. Name and Address of the Sender : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dindigul.
2. Date and time of Collection : 30.07.2020 at 01.10 PM
3. Date and time of Receipt at Laboratory : 31.07.2020 at 08.15 AM.
4. Condition of Seals, Fastening and Container : Sealed and Fastened Condition in
Polythene Carbuoy of 2.5 Lit x 1.
5. Nature and Number of Samples : One No. of Open Well Water Sample.

DEE Code No.	Lab Code No.	Point of Collection	T/UT/PT/NM
271/II/DGL	413	Open well of Thiru.P.V.Subramani	---

S. NO	PARAMETERS	413
1	pH	7.52
2	Total Dissolved Solids (mg/l)	5576
3	Chloride (as Cl) (mg/l)	2149
4	Sulphate (as SO ₄) (mg/l)	61
5	Total Hardness (mg/l)	2470
6	Sodium Adsorption Ratio [SAR]	2.151
7	Percent Sodium (%)	18

End of the Report.

V. S. S. S.
12/08/2020
Jr. Env. Scientist

S. S. S. S.
12/08/2020
Deputy Chief Scientific Officer,
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Dindigul.



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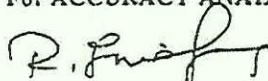
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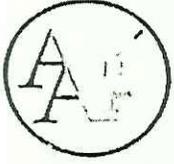


CERT No. TC-6429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000188F	Report Date	09.04.2021	
Customer Name & Address :	M/S Tamilnadu Pollution Control Board Dindigul	Sample Ref. No	AAL/WR/09/21- 22	
		Sample Description	G. Kandasamy (Bore Well)	
		Sample Drawn By	Customer	
		Sample Collected Date	07.04.2021	
		Quantity of Sample	2 Lit	
		Sample Received On	08.04.2021	
		Test Commenced On	08.04.2021	
		Test Completed On	08.04.2021	
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	p ^H @25°C	IS 3025 : Part 11 (Reaff.2017)	6.5 - 8.5	6.72
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff.2017)	500 mg/L	5880
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff.2017)	1000 mg/L	5084
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff.2019)	200 mg/L	250
End of Report				
For ACCURACY ANALABS				
 AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note: 1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated. 2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer 3. The test report shall not be reproduce in full or part without the written approval of Accuracy Analabs 4. The report cannot be used as evidence in the coun of law and should not be used in any advertising media without our special permission in writing 5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only				

Head Office: No.7A, 17 Sri Sakthi Vinayagar Complex, Ramalakshmi Nagar Extn, Dindigul – 624 004
 Mobile: +91 – 95895 54854, 99448 09484, E-mail: accuracyanalabs@gmail.com
 Collection Center: Chennai, Madurai, Trichy.



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CERT No. TC-6429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000189F	Report Date	09.04.2021	
Customer Name & Address : M/S Tamilnadu Pollution Control Board Dindigul		Sample Ref. No	AAL/WR/10/21-22	
		Sample Description	P.V. Subramani (Open Well)	
		Sample Drawn By	Customer	
		Sample Collected Date	07.04.2021	
		Quantity of Sample	2 Lit	
		Sample Received On	08.04.2021	
		Test Commenced On	08.04.2021	
		Test Completed On	08.04.2021	
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	pH @25°C	IS 3025 : Part 11 (Reaff.2017)	6.5 - 8.5	7.78
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff.2017)	500 mg/L	3850
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff.2017)	1000 mg/L	3650
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff.2019)	200 mg/L	150
End of Report				
For ACCURACY ANALABS				
				
AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note:				
1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated.				
2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer				
3. The test report shall not be reproduced in full or part without the written approval of Accuracy Analabs				
4. The report cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.				
5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only				

Head Office: No.7A, 17 Sri Sakthi Vinayagar Complex, Ramalakshmi Nagar Extn, Dindigul - 624 004
Mobile: +91 - 95895 54854, 99448 09484, E-mail: accuracyanalabs@gmail.com
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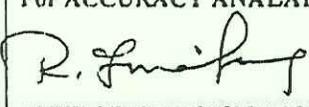
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CERT No. TC-6429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000190F	Report Date	09.04.2021	
Customer Name & Address : M/S Tamilnadu Pollution Control Board Dindigul		Sample Ref. No	AAL/WR/11/21-22	
		Sample Description	N.Sakthivel (Open Well)	
		Sample Drawn By	Customer	
		Sample Collected Date	07.04.2021	
		Quantity of Sample	2 Lit	
		Sample Received On	08.04.2021	
		Test Commenced On	08.04.2021	
		Test Completed On	08.04.2021	
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	pH @25°C	IS 3025 : Part 11 (Reaff. 2017)	6.5 - 8.5	6.85
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff. 2017)	500 mg/L	2050
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff. 2017)	1000 mg/L	1686
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff. 2019)	200 mg/L	85
End of Report				
For ACCURACY ANALABS				
 AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note: 1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated. 2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer. 3. The test report shall not be reproduce in full or part without the written approval of Accuracy Analabs 4. The report cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing 5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only				

Head Office: No.7A, 17 Sri Sakthi Vinayagar Complex, Ramalakshmi Nagar Extn, Dindigul - 624 004
Mobile: +91 - 95895 54854, 99448 09484, E-mail: accuracyanalabs@gmail.com
Collection Center: Chennai, Madurai, Trichy.



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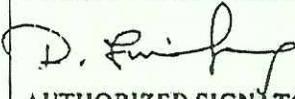
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(ISO 9001: 2015 Certified Laboratory)



CERT No. TC-4429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000191F	Report Date	09.04.2021	
Customer Name & Address : M/S Tamilnadu Pollution Control Board Dindigul	Sample Ref. No	AAL/WR/12/21-22		
	Sample Description	N.Shivaji (Open Well)		
	Sample Drawn By	Customer		
	Sample Collected Date	07.04.2021		
	Quantity of Sample	2 Lit		
	Sample Received On	08.04.2021		
	Test Commenced On	08.04.2021		
	Test Completed On	08.04.2021		
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	p ^H @25°C	IS 3025 : Part 11 (Reaff.2017)	6.5 - 8.5	6.46
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff.2017)	500 mg/L	6710
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff.2017)	1000 mg/L	5160
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff.2019)	200 mg/L	380
End of Report				
For ACCURACY ANALABS				
 AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note: 1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated. 2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer. 3. The test report shall not be reproduce in full or part without the written approval of Accuracy Analabs. 4. The report cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing. 5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only.				

Head Office: No.7A, 17 Sri Sakthi Vinayagar Complex, Ramalakshmi Nagar Extn, Dindigul – 624 004
Mobile: +91 – 95895 54854, 99448 09484, E-mail: accuracynalabs@gmail.com
Collection Center: Chennai, Madurai, Trichy.



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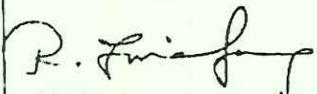
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CERT No. TC-6429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000192F	Report Date	09.04.2021	
Customer Name & Address : M/S Tamilnadu Pollution Control Board Dindigul	Sample Ref. No	AAL/WR/13/21-22		
	Sample Description	N.Selvaraj (Open Well)		
	Sample Drawn By	Customer		
	Sample Collected Date	07.04.2021		
	Quantity of Sample	2 Lit		
	Sample Received On	08.04.2021		
	Test Commenced On	08.04.2021		
	Test Completed On	08.04.2021		
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	p ^H @25°C	IS 3025 : Part 11 (Reaff.2017)	6.5 - 8.5	6.4
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff.2017)	500 mg/L	5780
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff.2017)	1000 mg/L	5315
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff.2019)	200 mg/L	232
End of Report				
For ACCURACY ANALABS				
 AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note: 1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated. 2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer. 3. The test report shall not be reproduce in full or part without the written approval of Accuracy Analabs. 4. The report cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing. 5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only.				

Head Office: No.7A, 17 Sri Sakthi Vinayagar Complex, Ramalakshmi Nagar Extn, Dindigul – 624 004
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Collection Center: Chennai, Madurai, Trichy.



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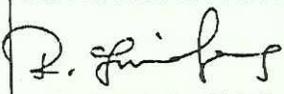
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CERT No. TC-6429

CHEMICAL TEST REPORT

WATER ANALYSIS				
Report No :	TC642920000000193F	Report Date	09.04.2021	
Customer Name & Address : M/S Tamilnadu Pollution Control Board Dindigul	Sample Ref. No	AAL/WR/14/21-22		
	Sample Description	S.selvaraj (Open Well)		
	Sample Drawn By	Customer		
	Sample Collected Date	07.04.2021		
	Quantity of Sample	2 Lit		
	Sample Received On	08.04.2021		
	Test Commenced On	08.04.2021		
	Test Completed On	08.04.2021		
Sl.No.	Name of the Test	Test Method	IS Standard Units	Results
1	p ^H @25°C	IS 3025 : Part 11 (Reaff.2017)	6.5 - 8.5	6.68
2	Total Dissolved Solids @180°C	IS 3025 : Part 16 (Reaff.2017)	500 mg/L	4500
3	Chlorides(as Cl)	IS 3025 : Part 32 (Reaff.2017)	1000 mg/L	4103
4	Sulphate(as SO ₄)	IS 3025 : Part 24 (Reaff.2019)	200 mg/L	185
End of Report				
For ACCURACY ANALABS				
 AUTHORIZED SIGNATORY (R. Srinivasan) Lab Manager				
Note: 1. The test results relate only to the item tested. Samples are not drawn by us unless otherwise stated. 2. The test item will not be retained for more than 10 days from date of issue of test reports, unless otherwise specified by customer 3. The test report shall not be reproduce in full or part without the written approval of Accuracy Analabs 4. The report cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing 5. Total liability of our laboratory is limited to the invoice amount and any dispute arising out of this report is subject to Dindigul Jurisdiction only				

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 Mobile: +91 – 95895 54854, 99448 09484, E-mail: accuracyanalabs@gmail.com
 Collection Center: Chennai, Madurai, Trichy.



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

SPEED POST

F.No. B-29016/(G-97)/21/WM-II/AR/

June 11, 2021

To

The Member Secretary
Tamil Nadu Pollution Control Board
No. 76, Mount Salai
Guindy, Chennai – 600 032

Sub: Standard Operating Procedure (SoP) for utilization of waste salts generated from CETPs/ETPs of textile manufacturing/processing industries for recovery of salts for industrial use through salt pans under Rule 9 of the Hazardous and Other Wastes (Management and Transboundary Movement) (HOWM) Rules, 2016.

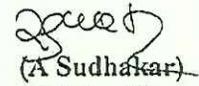
Sir,

This has reference to your letter dated 17.02.2021 and the Committee Report of trial run for recovery of salts from the textiles and tannery industries for development of SoP under Rule 9 of the HOWM Rules, 2016.

The above said trial run was conducted on 6th & 7th September, 2019 in presence of a committee comprising officials from CPCB, TNPCB, CGWB, Chennai and PWD, Trichy and the committee submitted a report alongwith recommendations for said utilization of waste salts. Based upon findings/report of aforesaid trial run, CPCB has prepared SoP and check list of minimal requisites facilities for "Utilization of waste salts generated from CETPs/ETPs of textile manufacturing/processing industries for recovery of salts for industrial use", which is available on CPCB website <https://cpcb.nic.in/sop-for-hw-specific/>.

Tamil Nadu Pollution Control Board (TNPCB) may grant authorization to M/s Arunachala Enterprises, Nagapattinam for utilization of waste salts generated form CETPs/ETPs of Textile industry, in accordance to the SoP and provisions of HOWM Rules, 2016.

Yours faithfully,

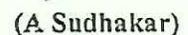

(A Sudhakar)

Division Head

Waste Management-II

Copy to:

1. M/s Arunachala Enterprises, : For information, please.
S.F. No. 128/30, 128/31, 128/32, 128/34
and 128/35,
Vedaranyam Extension Salt Factory,
Agasthiyampalli Village, Vedaranyam
Taluk, Nagapattinum, Tamil Nadu.
2. The Regional Directorate : With a request to kindly verify the utilization
Central Pollution Control Board process, SoP, checklst and other said
Second Floor, No.77-A, South Avenue conditions quarterly during initial 02 years of
Road, Ambattur Industrial Estate, operation followed by random checks in
Ambattur Taluk, Thiruvallur District, subsequent years and submit report to Head
Chennai- 600 058 Office in case of any violations, please.


(A Sudhakar)



TAMILNADU POLLUTION CONTROL BOARD



AUTHORISATION No. 18HRC17436384 dated 16/11/2018

Proceeding No. T5/TNPCB/F.0743NPM/HWA/OS/NPM/2018 dated 16/11/2018

Sub: Tamil Nadu Pollution Control Board – Hazardous Waste Authorization-Renewal- M/s. ARUNACHALAA ENTERPRISES, S.F.No. 128/30,31,32,34,35, AHARA KADAMBANUR Village, VEDARANYAM Taluk, Nagapattinam District - Authorization under Rule 6 (2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 enacted under Environment (Protection) Act, 1986 – Issued- Reg.

Ref: 1. Unit's application for Authorization vide No.17436384 dated 24/09/2018
2. HWA-IR.No.0743NPM/HWA/OS/DEE/DEE/2018 dated 15/10/2018

FORM 2

[See rule 6 (2)]

FORM FOR GRANT OR RENEWAL OF AUTHORISATION TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

1. Number of authorization: 18HRC17436384 and dated : 16/11/2018
2. The Managing Partner of M/s. ARUNACHALAA ENTERPRISES is hereby granted an Authorisation based on the enclosed signed Inspection report for Collection, handling, transportation, recovery and utilisation of hazardous or other wastes or both on the premises situated at S.F.No. 128/30,31,32,34,35, AHARA KADAMBANUR Village, VEDARANYAM Taluk, Nagapattinam District.

Sl No	Schedule / Name of the Processes	Name of Hazardous Waste (with category No)	Quantity	Activities for which Authorization is issued
1	Schedule I /35. Purification and treatment of exhaust air/gases, water and waste water from the processes in this schedule and common industrial effluent treatment plants (CETP's)	35.3-Chemical sludge from waste water treatment	19569.95 T/Annum	Collection, Storage, Transportation, Reception, Recovery, Pre-processing

3. This authorization shall be valid for a period upto 31/03/2023.

The Authorization is issued subject to the following general and special conditions annexed.

R. KANNAN
Digitally signed by R. KANNAN
Date: 2018.11.16
17:52:17 +05'30'

For Member Secretary
Tamil Nadu Pollution Control Board
Chennai

A. GENERAL CONDITIONS OF AUTHORIZATION

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by Tamil Nadu Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this Authorisation.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The person authorised shall implement Emergency Response procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc and their possible impacts and also carry out mock drill in this regard at regular interval of time.

POLLUTION PREVENTION PAYS



TAMILNADU POLLUTION CONTROL BOARD

6. The person authorised shall comply with the provisions outlined in the CPCB guidelines on "Implementing Liabilities for Environmental damages due to Handling and Disposal of Hazardous Wastes and Penalty".
7. It is the duty of the authorized person to take prior permission of Tamil Nadu Pollution Control Board to close down the facility.
8. The imported Hazardous and other wastes shall be fully insured for transit as well as the accidental occurrences and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The Hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of Authorisation.
11. The importer or Exporter shall bear the cost of import or export or mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the MoEF and CC or CPCB from time to time.
14. Annual returns shall be filed by June 30th for the period ending 31st March of the previous financial year.

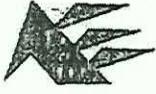
D. SPECIFIC CONDITIONS - Actual Users (Recyclers/Pre-processors/Co-processors)

1. The actual user shall be responsible for safe and environmentally sound management of hazardous and other wastes
2. The actual user shall procure and process the hazardous and other wastes for reuse, recycle, pre-process, utilise including co-processing for beneficial purposes only.
3. The utilisation of hazardous and other wastes as a resource or after pre-processing either for co-processing or for any other use, including within the premises of the generator (if it is not part of process), shall be carried out only after obtaining authorisation from TNPCB in respect of waste on the basis of standard operating procedures or guidelines provided by the Central Pollution Control Board.
4. The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation
5. Handing over of the hazardous and other wastes to the authorised actual user shall be only after making the entry into the passbook of the actual user
6. The actual user handling hazardous and other wastes shall file an annual return in Form 4 to TNPCB on or before the 30th day of June following the financial year to which that return relates.
7. The actual user or the transporter shall immediately intimate TNPCB through telephone, e-mail about the accident and subsequently send a report in Form 11, where an accident occurs at the facility of the occupier handling hazardous or other wastes and operator of the disposal facility or during transportation
8. The actual user, importer or exporter shall be liable for all damages caused to the environment or third party due to improper handling and management of the hazardous and other wastes.
9. The actual user shall not be permitted to import hazardous and other wastes from any country to India for disposal.
10. The actual user shall not be permitted to import hazardous and other wastes specified in Schedule VI of the rules.
11. The actual user shall import hazardous and other wastes from any country only for recycling, recovery, reuse and utilisation including co-processing.
12. The actual user shall import the hazardous waste as in Part A of Schedule III after obtaining prior informed consent of the exporting country and the permission of the Ministry of Environment, Forest and Climate Change
13. The actual user shall maintain records of the hazardous and other waste imported by him in Form 3 and the record so maintained shall be made available for inspection.

ADDITIONAL SPECIFIC CONDITIONS

1. The unit shall demonstrate salt recovery trial run process to the Expert Committee as mentioned in CPCB letter dated 3.8.2017 at the earliest so as to scale up the production quantity.

POLLUTION PREVENTION PAYS



ARUNACHALAA

SF.No.128/30,31,32,34,35,Vedharanyam Extension Salt Factory,
Agasthiyampalli Village,Nagapattinam District-614 806.

Date : 11.10.2019

To

The District Environmental Engineer
Tamilnadu Pollution Control Board,
Dindigul

Sub: Acceptance for disposal of waste Salt form Mor Milagai Units located in your Dindigul Zone

Reg: The TNPCB Chairman Letter No: TNPCB/LAW/LA-III/NGT/043618/2013 Dated: 17.09.2019

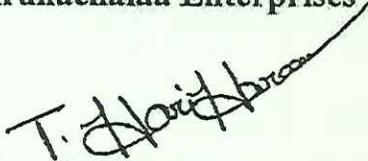
Respected Sir

We wish to inform your good office that as per the direction by The Chairman TNPCB Letter No: TNPCB/LAW/LA-III/NGT/043618/2013 Dated: 17.09.2019 and herewith we shall accept the waste salt which generated through the Mor Milagai Units in your zone and the same can be recycle/Pre Process/Disposal in our Vedaranyam Salt Pan Facility.

The unit of generators are can be directed the formality of the agreement with us and submitting an application for obtaining the disposal order through the DEE, TNPCB, Dindigul for the further process.

Thanking you

For Arunachalaa Enterprises


Authorized Signature

- Enclose 1. TNPCB Chairman Letter Copy
2. Arunachalaa Enterprises Consent Order

Photographs Showing facilities provided to recover Grade I & II salts from mixed salt



Photo No. 1 : Concrete tank to blend sea water and mixed salt, 3 tanks for chemical dosage such as floc 1, flock 2 and Poly electrolyte



Photo no. 2: Nano filtration system to separate Monovalent & Divalent salt solution, filter press for to dewatering of sludge

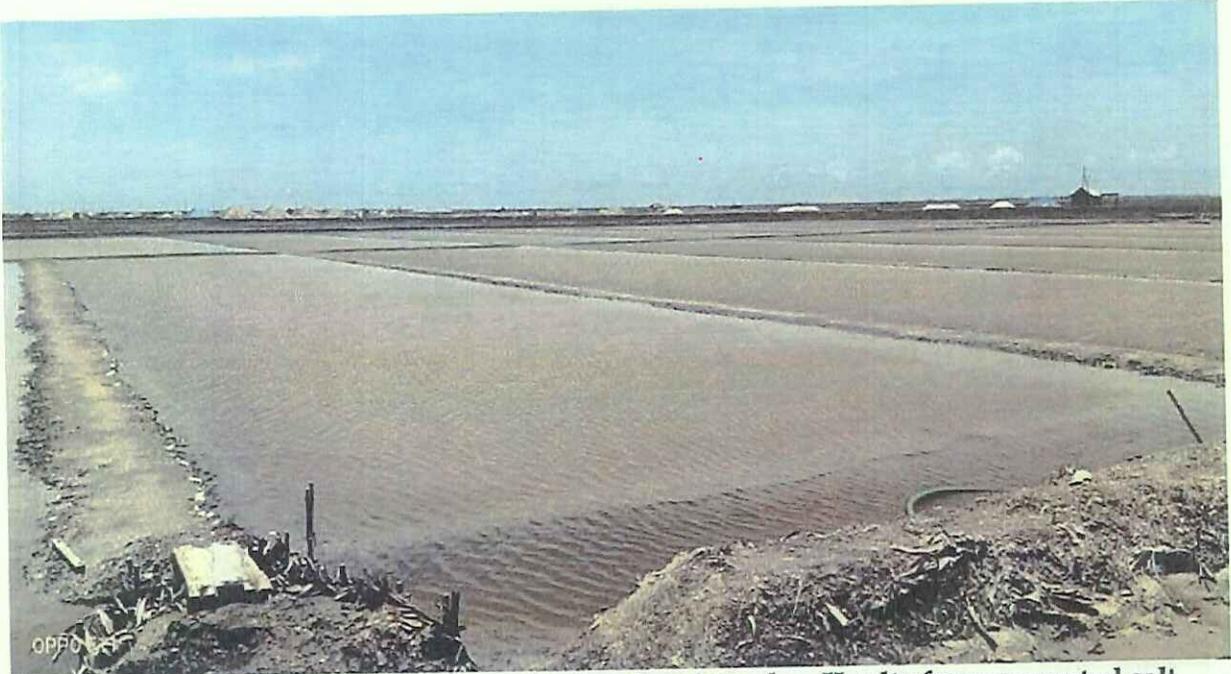


Photo No. 3 : Salt Pans to recover Grade - I and Grade - II salts from seperated salt sollutions

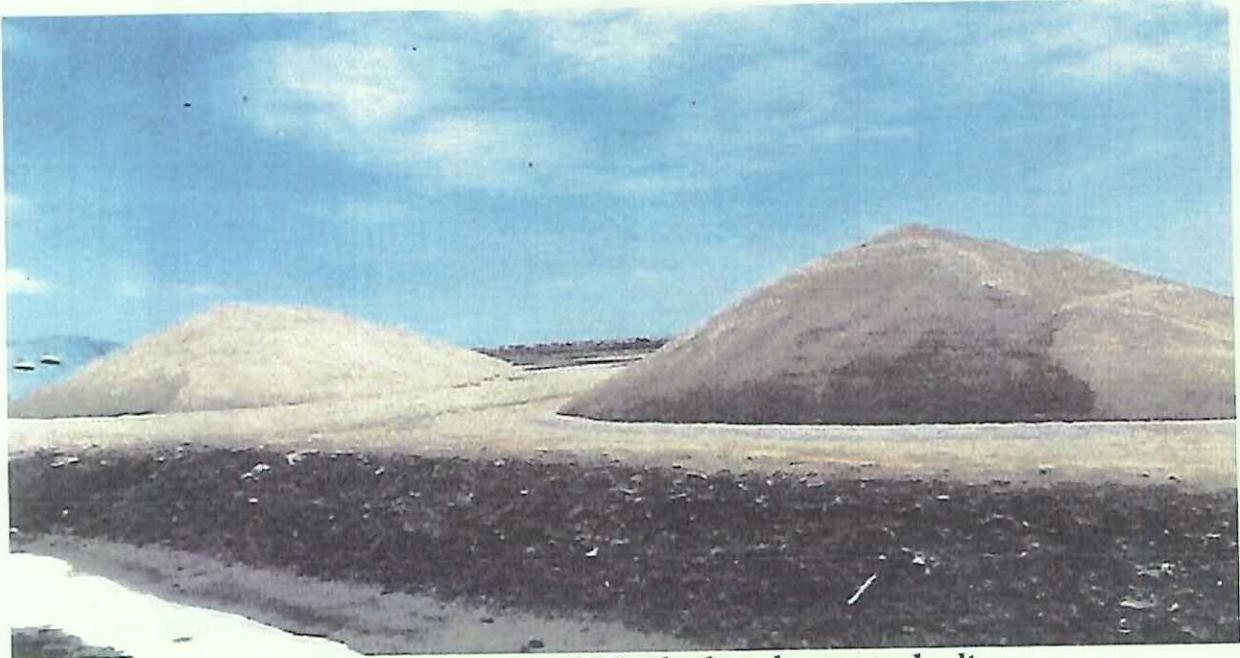


Photo No. 4 : Storage of Mixed salt and recovered salts